

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 2581
TO BE ANSWERED ON 12th MARCH, 2018**

Non-teaching Activities

2581. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the **Minister** of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether the Government has any plan to reduce the number of hours that Government school teachers devote to nonteaching activities and if so, the details thereof;
- (b) whether there is any proposal received by the Government in this regard; and
- (c) if so, the details thereof and the efforts made to address the issue?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) to (c) : As per the mandate given by the Right of Children to Free and Compulsory Education (RTE) Act, 2009 under section 27, no teacher shall be deployed for any non-educational purpose other than decennial population census, disaster relief duties or duties relating to elections to the local authority or the State Legislatures or Parliament, as the case may be. All States and UTs are implementing the RTE Act, 2009 as per their State RTE Rules. The Department has issued a guideline to all States and UTs for implementation of the provisions of Section 27.

The Central Board of Secondary Education (CBSE) has issued guidelines to all its affiliated schools in October, 2016 to ensure that teachers do not engage in activities other than those related to direct teaching, professional up-gradation, examination and evaluation. The guideline also states that separate trained staff are required to be deployed by the schools for ministerial, transport and canteen related activities.
